

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-159/2020

WITH

LD-VC-CW-206/2020

Naval K. G. School, Rep. By its Co-ordinator ...Applicant.

Vs

Regional Provident Fund
Commissioner And anr. Respondents.

Shri G. Sardesai , Advocate for the Applicant.
Shri P. P. Singh, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Registry will put up a note about whether the fourth respondent has been served with the notice.

2. Post the matter on 7.12.2020.

DAMA SESHADRI NAIDU, J.

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